

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:3716
ANSWERED ON:21.08.2003
REHABILITATION OF EX-SERVICEMEN
SULTAN SALAHUDDIN OWASI

Will the Minister of DEFENCE be pleased to state:

- (a) whether serving as well as retired defence personnel are facing many problems in civil matters and re-employment;
- (b) if so, the details thereof;
- (c) whether Ministry of Defence has constituted a working group to go into the details and making recommendations on the related issues;
- (d) if so, whether the said group has made its recommendations;
- (e) if so, the details thereof and if not the time by which the working group is likely to submit its recommendations to the Government; and
- (f) the other steps taken or being taken by the Government in this regard?

Answer

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES)

(a) to (f) : A Statement is attached.

STATEMENT REFERRED TO IN REPLY TO ARTS (a) TO (f) OF LOK SABHA UNSTARRED QUESTION NO. 3716
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Serving defence personnel are generally posted far away from their homes, and, their families need safety/ security and helpful attitude from civil administration in solving their various civil problems including settlement of disputes. State Governments have therefore, been requested to advise the civil administration to be more responsive to the civil problems being faced by the families of serving as well as retired defence personnel.

2. The problems being faced by Ex-servicemen mainly relate to their re-employment. With shrinking job opportunities in civil, difficulty is being faced in providing re-employment to all the ex-servicemen seeking employment assistance. New employment avenues are being explored by the Director General Resettlement in the private sector to provide re-employment to ex-servicemen. Besides, Ex-servicemen are encouraged to take up self employment ventures.

3. A working group was constituted to carry out a detailed study of working out modalities for lateral transfer and related issues of defence service personnel in Central Para Military Forces and Civil Organisations. The working Group has since submitted its draft report, which are under deliberations.

4. Various committees were constituted in the past to go into the rehabilitation and welfare matters of service as well as retired defence personnel. Some of these are as follow:-

(a) In 1984 - High Level Committee was set up under the Chairmanship of Hon`ble Raksha Rajya Mantri Shri K.P. Singh Deo.

(b) In 1991 - Another Committee under the Chairmanship of Raksha Mantri was set up to review the pension structure and other retirement benefits of the Defence Services.

(c) In 1992 - An Inter Departmental Committee under the Chairmanship of Additional Secretary in the Ministry of Defence was set up to examine the problems of ex-servicemen.

(d) In 1999- A committee to evolve a National Policy under the Chairmanship of Hon`ble RM was set up for the welfare of jawans and ex-servicemen.

5. Various schemes have been formulated for the welfare and rehabilitation of the ex-servicemen as per the recommendations of the Committees set up in this regard both by the Central and State Government at their level and it is an ongoing process.